

By E-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL**  
**PRADESH)**

**NO.HC.VII-51/1997/ 5692/A**

From :- Shri S. Choudhury,  
Deputy Registrar (Admn.-I),  
Gauhati High Court,  
Guwahati.

To, Shri P.K. Bora,  
Presiding Officer, Labour Court,  
Guwahati,

Dated Guwahati, the 26<sup>th</sup> September, 2018.

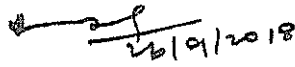
Sub:- **Casual Leave .**

Ref:- Your letter No. LCG.11/02-03/849 , dtd. 24.09.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 20.09.2018, has been granted/~~rejected~~.

Yours faithfully,

  
26/9/2018  
**Deputy Registrar (Admn.-I)**  
Ratan